

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 276 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: M/s Effects Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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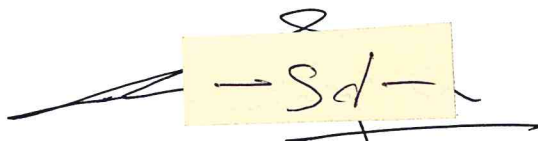
For the Petitioner (s) : None

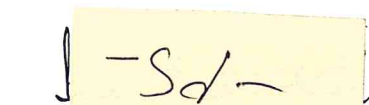
For the Respondent (s) : None

ORDER

Court Notice to the ROC returnable on 20th November, 2017.

No report has been received from the office of the ROC. Notice under Order 16 Rule 12 be issued to the ROC to show cause as to why action should not be initiated for not sending the report for today's disposal.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)